

In the National Company Law Tribunal  
Bengaluru, Special Bench

C.P. (IB)/64(BEN)2019  
Court No. 1  
Item No. 6

IBC Under Sec 10

In the matter of:

M/S VINTAGE FOODS AND INDUSTRIES LTD .....Petitioner  
V/s

M/S DSIIDC LIMITED AND OTHERS .....Respondent

Order delivered on ..16/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)  
Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

NONE

For Respondent(s):

NONE

Order

None appears for the Applicant.

Post the IA No.103 of 2021 under the caption 'for dismissal' on 20.04.2021.

Member (T)

Member (J)

Krishna

Recd Code  
Focus  
Verified  
16/04/21  
Court Officer